

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3893**  
TO BE ANSWERED ON 09.08.2018

**ROAD CONSTRUCTION UNDER PMGSY IN KERALA**

**3893. SHRI MULLAPPALLY RAMACHANDRAN:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Kerala during the last five years;
- (b) the quantum of funds allocated to the State and utilized for the same;
- (c) whether the Union Government proposes to sanction more roads to Kerala under PMGSY;
- (d) whether the Union Government received any request from the State of Kerala regarding this; and
- (e) if so, the details thereof and the reaction of the Union Government thereto?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. The details of roads constructed under PMGSY in Kerala during the last five years is as under:-

<b>Year (s)</b>	<b>No. of road works constructed</b>	<b>Length Completed (km.)</b>
2013-14	77	192.46
2014-15	118	345.74
2015-16	155	363.94
2016-17	126	314.33
2017-18	60	373.64

(b): The quantum of funds released and utilized under PMGSY during the last five years in Kerala are as under:-

Year (s)	Released (Rs. Cr.)	Utilization (Rs. Cr.)
2013-14	1.50	126.76
2014-15	151.41	175.84
2015-16	151.00	202.16
2016-17	179.45	267.43
2017-18	169.13	205.99

(c) to (e): The State of Kerala has been sanctioned its full entitlement under PMGSY-I and PMGSY-II. There is no proposal pending with Ministry in respect of Kerala State.

\*\*\*\*\*